

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

**06.** \*I.A. 3563/2024 (60(5))

**In**

C.P. (IB)/3456(MB)2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **10.07.2024**

**NAME OF THE PARTIES:** Omega Corrugators Pvt Ltd

V/s.

Apex Consumer Appliances Pvt Ltd

**Appearance**

For IRP : Adv. Utsav Kumar i/b Adv. Adeel S. Parker

For Respondent:

SECTION 09 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

This application has been filed by the IRP for taking on record the list of the creditors and report certifying constitution of COC. The same is taken on record. As no further orders are required.

I.A. is **allowed** and stands **disposed of**.

*Sd-*

CHARANJEET SINGH GULATI  
Member (Technical)

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*Sd-*

LAKSHMI GURUNG  
Member (Judicial)